

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 34914/2013

M/S PRAMOD TELECOM PVT. LTD.

Petitioner(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

WITH

SLP(C) No. 33861/2013

(With prayer for and permission to file additional documents and
Prayer for Interim Relief)

SLP(C) No. 35480/2013

(With prayer for Prayer for Interim Relief and Office Report)

Date : 08/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Kumar Singh ,Adv.

For Respondent(s)

Mr.Vibhu Tiwari,adv.

Mr. Ravi Prakash Mehrotra ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent is present.

the The office report indicates that the Ld.counsel for

respondent has filed the counter affidavit in all the matters.
Viewed in that context, the same shall be processed for listing
before the Hon'ble Court under the rules.

Signature Not Verified

(M K HANJURA)

Registrar

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.07.11

SB

13:49:10 IST

Reason: